

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 128

**IA(I.B.C)/906(CH)2024
In**

**CP (IB) No. 22/Chd/Pb /2021
(Main Matter on 30.04.2024)**

IN THE MATTER OF:

Jammu And Kashmir Bank

...Petitioner

Versus

Rajinder Kumar

...Respondent

Under Section: 95(1), IBC 2016 & 99

Order delivered on 08.04.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 29.05.2024.

Sd/-

Court Officer